

CS No. 10983/16

Gurvir Inder Singh & Anr. Vs. Priti Suri & Anr.


04.07.2020

Present: Shri Awijit Paliwal, Id. Counsel for applicants/ defendants
(presence secured through video conferencing).

An application under Section 151 CPC moved on behalf of defendants with request of its urgent hearing has been received through official court email ID in the present matter.

Ahlmad is directed to put up the aforesaid application with the judicial file on the next date and inform counsels for both the parties through electronic mode that proceedings shall be conducted through video conferencing on the next date.

Be listed for consideration on the aforesaid application on **13.07.2020 at 12:30 PM** through video conferencing.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/04.07.2020

CS No. 319/20

Rajinder Kumar Bhasin & Ors. Vs. Nayyarah Qaiser & Anr.

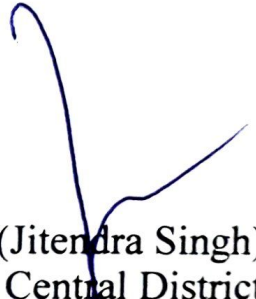
04.07.2020

Fresh suit received through e-filing. It be checked and registered.

Present: None.

Be listed for consideration on **07.07.2020 at 12:30 PM** through video conferencing.

Ahlmad is directed to inform counsel for the plaintiff through electronic mode that proceedings shall be conducted through video conferencing on the next date.



(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/04.07.2020